

ITEM NO.30

COURT NO.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) Nos.26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No.8125/2016, 04-08-2018 in WP(C) No.12088/2016, 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No.3385/2017, 04-08-2018 in WP(C) No.3684/2017 04-08-2018 in WP(C) No.3792/2017, 04-08-2018 in WP(C) No.3987/2017 04-08-2018 in WP(C) No.4007/2017, 04-08-2018 in WP(C) No.4080/2017 04-08-2018 in WP(C) No.4102/2017, 04-08-2018 in WP(C) No.4103/2017 04-08-2018 in WP(C) No.4106/2017, 04-08-2018 in WP(C) No.4446/2017 04-08-2018 in WP(C) No.4493/2017, 04-08-2018 in WP(C) No.4867/2017 04-08-2018 in WP(C) No.4934/2017, 04-08-2018 in WP(C) No.4998/2017 04-08-2018 in WP(C) No.5013/2017, 04-08-2018 in WP(C) No.5026/2017 04-08-2018 in WP(C) No.5199/2017, 04-08-2018 in WP(C) No.5200/2017 04-08-2018 in WP(C) No.5214/2017, 04-08-2018 in WP(C) No.5217/2017 04-08-2018 in WP(C) No.5218/2017, 04-08-2018 in WP(C) No.5753/2017 04-08-2018 in WP(C) No.5779/2017, 04-08-2018 in WP(C) No.5933/2017 04-08-2018 in WP(C) No.6078/2017, 04-08-2018 in WP(C) No.6155/2017 04-08-2018 in WP(C) No.6794/2017, 04-08-2018 in WP(C) No.6815/2017 04-08-2018 in WP(C) No.6841/2017, 04-08-2018 in WP(C) No.6990/2017 04-08-2018 in WP(C) No.7012/2017, 04-08-2018 in WP(C) No.7141/2017 04-08-2018 in WP(C) No.7760/2017, 04-08-2018 in WP(C) No.8229/2017 04-08-2018 in WP(C) No.8622/2017, 04-08-2018 in WP(C) No.9099/2017 04-08-2018 in WP(C) No.9187/2017, 04-08-2018 in WP(C) No.9221/2017 04-08-2018 in WP(C) No.9446/2017, 04-08-2018 in WP(C) No.7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

Date : 08-08-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Chirag M. Shroff, AOR
Ms. Mahima C. Shroff, Adv.
Mr. Akshay Sharma, Adv.

For Respondent(s)

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Mr. Vipin Singhania, Adv.
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Ms. Shivangini Gupta, Adv.
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Ms. Lekha Sudhakran, Adv.

Mr. Gagan Gupta, AOR

Mr. S.K. Dubey, Adv.
Mr. Rajmangal K.P., Adv.
Mr. Udit Malik, Adv.
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Mr. Sunil Fernandes, AOR
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Mr. Ashish Kothari, Adv.
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Mr. Karan Sharma, Adv.
Mr. Nitin Thukral, Adv.

Mr. M. R. Shamsad, AOR

M/s. Khaitan & Co., AOR

Mrs. V. D. Khanna, AOR

Ms. Divya Roy, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 14.08.2019.

**(MUKESH NASA)
COURT MASTER**

**(SUMAN JAIN)
BRANCH OFFICER**